
(2022) 01 GUJ CK 0064

Gujarat High Court

Case No: R/Criminal Misc.Application No. 22096 Of 2021 In R/Criminal Appeal No. 1933 Of 2021

State Of Gujarat

APPELLANT

Vs

Manubhai Amrabhai
Boricha

RESPONDENT

Date of Decision: Jan. 18, 2022

Acts Referred:

- Indian Penal Code, 1860 - Section 114, 323, 324, 394, 504, 506(2)
- Gujarat Police Act, 1951 - Section 135
- Code Of Criminal Procedure, 1973 - Section 209, 313, 378, 378(1)(3), 379

Citation: (2022) 01 GUJ CK 0064

Hon'ble Judges: S.H.Vora, J; Sandeep N. Bhatt, J

Bench: Division Bench

Advocate: Monali Bhatt

Final Decision: Dismissed

Judgement

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